

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**REVIEW PETITION NO. 06 OF 2016 IN
APPEAL NO. 184 OF 2013 &
IA NO. 451 OF 2016**

Dated: 21st August, 2017

In the matter of:

Bhaskar Shrachi Alloys Ltd.

Vs.

**Central Electricity Regulatory Commission &
Anr.**

... Review Petitioner/Appellant(s)

... Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **20-09-2017.**

PPS/Court Master

tpd